

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 784 OF 2018 IN APPEAL NO. 02 OF 2018 &
IA NO. 10 OF 2018**

Dated: 4th July, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

M/s Prism Johnson Limited **Appellant(s)**
Versus
Madhya Pradesh Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. S. Venkatesh
Mr. Pratyush Singh
Mr. Sandeep Rajpurohit

Counsel for the Respondent(s) : Mr. Alok Shankar for R-1

Mr. Aashish Anand Bernard
Mr. Paramhans
Mr. R. A. Sharma (*Rep.*) for R-3 & 6

Mr. Vikas Upadhyay for R-4

Mr. Buddy A. Ranganadhan
Ms. Shikha Ohri for R-5

ORDER

Learned counsel for respondent No.1 seeks some time to get instructions.

List the matter on **05.07.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**